

(c) Two persons

(d) Measures to Prevent and discourage travelling on roofs of the trains include exhibition of notices and posters at station premises, announcements through public address system at important Railway stations highlighting the dangers of roof traveling checks by TTFs and prosecution by RPF/GRP of offenders detected during rads/checks. Capacity is also augmented to the extent possible by providing additional coaches or running additional triarts when there is extra demand for accommodation on trains during festivals etc.

#### Allocation to Uttar Pradesh Under Centrally Sponsored Schemes

1181 SHRI RAMPAL SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) the allocations made to the Uttar Pradesh under the Centrally sponsored family welfare schemes during 1990-91 and 1991-92;

(b) the amount released to the State Government so far; and

(c) the time by which the Government propose to release the balance amount in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHRATHA): (a) and (b). The allocations made and the amount released to Uttar Pradesh under the Centrally sponsored Family Welfare schemes during 1990-91 and 1991-92 are given below:

<i>Year</i>	<i>Allocation</i>	<i>Funds released (Rs. in lakhs)</i>
1990-91	7219.54	7327.83*
1991-92	8187.70	10413.14

\*In addition, an amount of Rs. 6000 lakhs was released during 1990-91 towards the past arrears.

(c) The payments of arrears, if any for 1990-91 and 1991-92 would arise after the receipt of audited figures from the Accounts General.

[English]

#### Navyug Schools

1182. SHRIMATI SURYA KANTA PATIL. Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number and names of the Navyug Schools, run by New Delhi Municipal Committee in Delhi;

(b) whether equal facilities are provided in all these schools;

(c) if not, the reasons therefor, and

(d) the steps contemplated by the Government in this regard?

THE DEPUTY MINISTER IN THE

MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARISELJA): (a) There are five Navyug Schools run by N.D.M.C. namely;

1. Sr. Navyug School, Sarojani Nagar.
2. Sr. Navyang School, Peshwa Road.
3. Navyug School, Moti Bagh.
4. Navuy School, Laxmi Bai Nagar.
5. Navyug School, Lodhi Road.

(b) and (c). The facilities provided in Navyug Schools are equal except that in Sr. Navyug School, Srojini Nagar a meal has also been provided extra since its inception.

(d) Does not arise.

#### **Indo-Finland Agreement on Environment**

1183. SHRI SUBASH CHANDRA NAYAK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state

(a) whether Government have entered into agreement with Finland for the development of forest and improvement of environment; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). In April 1990 the Finnish -Indian Joint Commission had envisaged cooperation between the two countries in promoting the transfer of environmental technology like waste treatment and disposal, upgrading pulp, paper and ply-wood industry and training programmes in the forestry sector. The bilateral Cultural Exchange Programme

between India and Finland, for the period 1993-95, has identified several areas for cooperation between the two countries, including cooperation between the institutions under the Indian Council for Forestry Research and Education and the Finnish Forest Research Institutes and Tree Breeding Associations in the areas of silviculture, forest regeneration, tree improvement, provenance research, genetically improved seed production etc. in the context of the temperate forests of Himalayas.

#### **Safe Drinking Water**

1184. DR. R. MALLU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any safe tolerance limit of chlorine and other bleaching agent has been laid down respect of drinking water as laid down in case of dairy and agricultural products under the Prevention of Food Adulteration Act, 1954;

(b) if so, the details thereof; and

(c) steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (c). Standards for drinking water formulated by Bureau of Indian Standards specified 0.20 mg/L as the minimum desirable limit if free residual chlorine in chlorinated drinking water. When protection against viral infection is required, it should be minimum 0.50. mg/L.

[*Translation*]

#### **Life Saving Drugs In Hospitals**

1185. SHRI VISHWANATH SHASTRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: